

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :12

CA NO. 76/2020 IN CP NO. (IB) 55/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM KEWAL YADAV V/S ARUN GUPTA (LIQUIDATOR OF LML LTD.)

SECTION: 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. P.S. YADAV ALONGWITH SH. AJAY KUMAR, ADVS.

COUNSEL FOR LIQUIDATOR : MS. MONICA NANDA, ADV.

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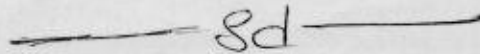
The matter was taken up today through Video Conferencing.

Heard Ms. Monica Nanda, Advocate for the Liquidator video conferencing, however, Sh. P.S. Yadav alongwith Sh. Ajay Kumar, Advocates for the Applicant are not online today.

Ld. Counsel for the Liquidator states that the reply has been filed long back but no rejoinder has been filed till date. Let the same be filed by the next date fixed.

Ld. Counsel for the Liquidator undertakes to inform to the Ld. Counsel for the petitioner about the order passed today in writing within 48 hours. .

Accordingly, put up in the week commencing 22<sup>nd</sup> March, 2021 before the Regular Court/Video Conferencing, by which the time pleadings may be exchanged between the parties.



Dated : 17.02.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(Private Secretary)